

(PTO).

17. William T. D' Silva D' Silva } Repayment
18. Mrs. Dileine D' Silva D' Silva }
19. GLEN MENEZES } Menezes (FATHER)
20. CLETO MENEZES }
21. Joykrishna Dalia J. J. M. (Sno. 43)
22. P. P. C. Sanghvi P. C. Sanghvi
23. P. P. C. Sanghvi
24. Salil Kachwala - 571 - Kachwala (Grandson)
25. Vijay Modi Company Secretary Vijay Modi
26. Sharad Sanghvi } Sanghvi
27. Vasu mati Sanghvi } Sanghvi
28. Trupti Sanghvi } Sanghvi

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ORDER

16. Application No. 336 and 77 others of 2017

1. The Learned Representatives of both the sides are present.
2. These are the Applications under section 74(2) for repayment of the deposits accepted by the Respondent Company.
3. We have heard both the sides and also perused and ordered in the past in the case of this Respondent Company by NCLT Mumbai dated 20.12.2016 to prove the bonafides.
4. The Learned Representative of the Company has placed on record a List of 20 such Depositors to whom in total a sum of Rs. 47,35,000/- have already been paid. However, there is still a List of 57 Depositors placed on record and the outstanding amount to be paid is approximately Rs. 53,20,000/- as claimed by the Respondent Company. It has been clarified by the Learned Representative of the Respondent that out of this List 57 Depositors have been paid the Principal Amount, hence the Respondent company is directed to place on record a substituted compilation to be placed on record giving the exact amount of payment made and the interest to be paid to the Depositors on the next date of hearing.
5. Further the Respondent Company is directed to pay a sum of Rs. 5000/- to each of the person who are present in Court today as cost of today's hearing.
6. The Respondent Company is directed to pay the depositors on or before 30.11.2017 their Principal and interest amount up to the date of Maturity as the Respondent undertakes in the Court.
7. Needless to mention that in case of non-compliance or disobedience the provisions of Section 74(3) of the Companies Act shall come into operation.
8. The Depositors can also contact personally the Learned Company Secretary Mr. Vijay Mody for due compliance of this Order.
9. Now the matter is to be listed on **11.12.2017 at 2.30 PM.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Date : 16.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)